

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati the 17<sup>th</sup> November, 2022

**NO. HC.VII-167(Pt.-VIII)/2014/10764/A** #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officer to attend the 5 (Five) day programme on "**Cyber Security Investigation**", to be organised by the Sardar Vallabhbhai Patel National Police Academy (SVPNPA), Hyderabad from **05<sup>th</sup> December to 9<sup>th</sup> December, 2022** in place of **Shri Biswadeep Baruah**, Sub-Divisional Judicial Magistrate (M), Dhakuakhana, Lakhimpur who has been exempted from attending the aforesaid programme.

Sl. No	Name and Designation along with Batch	Address	Mobile No.	Email-id
1.	<b>Shri Gautam Daimari</b> Sub-Divisional Judicial Magistrate(M), Koliabar (Batch:2014)	O/o the SDJM, Kaliabor, Hatigaon, Kaliabor Tiniali, P.O- Hatigaon, Nagaon, Assam, Pin: 782137	<b>8876770410</b>	<b>daimary.gautam@gmail.com</b>

The nominated officer is directed to attend the aforesaid training programme accordingly. Further, he is also request to submit a report after completion of the Course.

By Order,  
Sd/- R.A. Tapadar  
**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-167(Pt.-VIII)/2014/ 10765-10778 /A Dated: 17-11-2022**

Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

***The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules.***

3. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Nagaon.

***(He is requested to inform the nominated Judicial Officer under his control accordingly).***

6. Shri Deepak Kumar, DC (14C), S.V.P. National Police Academy, Hyderabad- 500052, [deepakkumar7459@crpf.gov.in](mailto:deepakkumar7459@crpf.gov.in) (Mob.- 9319561198)
7. Shri Vamsi Krishna, IPS, Assistant Director, S.V.P. National Police Academy, Hyderabad- 500052 [deepakkumar7459@crpf.gov.in](mailto:deepakkumar7459@crpf.gov.in) (Mob- 9319561198)
8. Shri Gautam Daimari, Sub-Divisional Judicial Magistrate (M), Kaliabor.

***For the said training programme, accommodation (single occupancy basis) will be provided. Nominated participant will draw his TA/DA from the parent department.***

9. Shri Biswadeep Baruah, Sub-Divisional Judicial Magistrate (M), Dhakuakhana, Lakhimpur.
10. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).***

11. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
12. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
13. The CA to the Registrar General, Gauhati High Court, Guwahati.

**(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)**

R. A. Tapadar  
17.11.22  
**REGISTRAR (JUDICIAL)**